

IN THE INCOME TAX APPELLATE TRIBUNAL
[DELHI BENCH "G" : DELHI]

BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND
SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER

आ.अ.सं./I.T.A No. 7872/Del/2017

निर्धारणवर्ष /Assessment Year: 2009-10

Skytone Marketing Pvt. Ltd., C-14, G. K. Enclave - 1, New Delhi - 110 048.	<u>बनाम</u> Vs.	Income Tax Officer, Circle : 23 (4) New Delhi.
PAN No. AABCS5747E		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारितकीओरसे /Assessee by :	Shri Nipun Mittal, Advocate;
राजस्वकीओरसे / Department by :	Shri Abhishek Kumar, Sr. D. R.;

सुनवाईकीतारीख/ Date of hearing :	23/06/2022
उद्घोषणाकीतारीख/Pronouncement on :	23/06/2022

आदेश / O R D E R

PER C. N. PRASAD, J. M. :

1. This appeal is filed by the assessee for assessment year 2009-10 against the order of the Id. CIT (Appeals)-23, New Delhi, dated 31.10.2017.

2. At the time of hearing the assessee submitted an application for permission of withdrawal of the appeal.
3. The ld. DR has no objection.
4. After hearing both the parties, permission is granted for withdrawal of the impugned appeal and the appeal of the assessee is dismissed.
5. In the result, appeal of the assessee is dismissed.

Order pronounced in the open court on : 23/06/2022.

Sd/-
(PRADIP KUMAR KEDIA)
ACCOUNTANT MEMBER

Sd/-
(C. N. PRASAD)
JUDICIAL MEMBER

Dated : 23/06/2022.

MEHTA

Copy forwarded to :

1. Appellant;
2. Respondent;
3. CIT
4. CIT (Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi.

Date of dictation	23.06.2022
Date on which the typed draft is placed before the dictating member	23.06.2022

Date on which the typed draft is placed before the other member	23.06.2022
Date on which the approved draft comes to the Sr. PS/ PS	23.06.2022
Date on which the fair order is placed before the dictating member for pronouncement	23.06.2022
Date on which the fair order comes back to the Sr. PS/ PS	23.06.2022
Date on which the final order is uploaded on the website of ITAT	23.06.2022
Date on which the file goes to the Bench Clerk	23.06.2022
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the order	